

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION No. 1610  
TO BE ANSWERED ON 05.03.2018

**Admission of Colour Blind Students**

1610. SHRI PARVESH SAHIB SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is no statutory bar on admission of students who have colour vision deficiency into educational institutions, particularly in medical colleges and if so, the details thereof;

(b) whether various colleges, including medical colleges under the mandate of the Medical Council of India arbitrarily deny admissions to such students and not implementing the Supreme Court's order in a matter allowing admission to two colour-blind students into a medical college;

(c) whether the Government seeks to develop a comprehensive policy with regard to the admission as well as the scope of academic programmes accessible for the benefit of such students; and

(d) if so, the details thereof and the reaction of the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (d): The Medical Council of India has informed that vide its notification dated 22nd January, 2018 it has reserved 5 % seats of the annual sanctioned intake capacity which is to be filled up by the candidates with benchmark disabilities in accordance with the provisions of the Rights of Persons with Disabilities Act, 2016, based on the merit list of 'National Eligibility-Cum-Entrance Test' (NEET). The Specified Disability of visual impairment is contained in the schedule of the aforesaid Act.

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